

Cost of production of Petrol, Diesel and Cooking Gas

489. SHRI JANARDAN YADAV: Will the PRIME MINISTER be pleased to state:

(a) the cost of production of petrol, diesel and cooking gas in the country; and

(b) their respective market prices?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) The cost of production of Petrol, Diesel and LPG would vary from refinery to refinery depending on the level of crude thrupt, pattern of production, de-

		Delhi	Calcutta	Bombay	Madras
MS-87	Rs/Litre	21.14	22.5	24.03	24.91
HSD	Rs/Litre	8.02	8.32	9.00	8.95
LPG	Rs/Cyl.	119.95	136.65	120.95	125.60
(Pack-Dom) (14.2 Kg.)					

Extension of grounds for GPF withdrawals

490. SHRI PARMESHWAR KUMAR AGARWALLA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government have recently extended the grounds for G.P.F advances/withdrawals by the Central Government Employees;

(b) whether according to these instructions, G.P.F. advances/withdrawals could be taken for the purchase of consumer durables like Computers, Election Generators, Geysers, Scooters, Fridges, etc; and

(c) what is the definition of consumer durables and whether it is open to Ministries to interpret its application to the above specified items only or it covers similar other items also?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI S.R. BALASUBRAMONIYAN)

livered cost of crude oil, the cost of processing/refining and the return on capital employed etc. The estimated cost of production on weighted average basis (exclusive of Excise duty) for the year 1995-96 works out as under:

MS-87	:	Rs. 4640/KL
HSD	:	Rs. 6160/KL
LPG	:	Rs. 7720/MT

(b) The domestic prices of petroleum products are so structured as to discourage inessential use, promote inter-fuel substitution and subsidise essential fuels for socio-economic reasons to vulnerable sections of the society. The current retail selling price in the four metropolitan cities are as under:

(a) to (c) With a view to broad-base and liberalise the purposes for which the advances and withdrawals can be made from the General Provident Fund (Central Services), it was decided to amend the Rules to provide for sanction of advances and withdrawals for purchase of consumer durables such as TV, VCR/VCP, Washing Machines, Cooking Range, Geysers, Computers etc. There is no definition of consumer durables in the aforesaid rules for any rigid interpretation of the same and the items mentioned in the rules are illustrative in nature.

Delay in allotment of land for LP Gas dealership and Petrol Pump

491. SHRI SUSHIL KUKAR SAM-BAJIRAO SHINDE: Will the PRIME MINISTER be pleased to refer to the answer to Starred Question No. 840 given in the Rajya Sabha on the 2nd June, 1995 and state:

(a) the details of holders of letters of intent for L.P. Gas dealership and Petrol